### Minutes of Meeting dated 15.09.2009

#### **Present:**

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Shri A. N. Tiwari, Information Commissioner
- C. Prof. M.M. Ansari, Information Commissioner
- D. Ms. Annapurna Dixit, Information Commissioner
- E. Shri Satyananda Mishra, Information Commissioner
- F. Shri M. L. Sharma, Information Commissioner
- G. Shri Shailesh Gandhi, Information Commissioner, and
- H. Secretary Shri. B.B. Srivastava and other officials assisted the Commission.

Chief Information Commissioner introduced Ms. Deepak Sandhu, Information Commissioner designate to the Commission.

Chief Information Commissioner informed the Commission of his discussion with Hon'ble the Chief Justice of High Court of Delhi who has agreed to Chair a technical session in the proposed convention of 12-13<sup>th</sup> October, 2009.

Commission decided that its Full Bench decisions be published in summary. For this Commission will consider engaging Mr. L.C. Singhi, IAS, former Registrar of the Commission as consultant.

# Agenda: Statement on monthly receipt and disposal of appeals/complaints-August 2009

Noted.

# Agenda 2: Issued raised by IC (SM) regarding depositing the fee received by the Post Offices as APIO with the P.A. from which the information has been sought

Commission advised that Post offices send IPOs received as fee from the information seeker to the Public Authorities who are not Government Departments and to Public Sector Undertakings, as ACPIO.

## Agenda Item 3: Workshop-cum-group discussion to be organised by the DoPT.

Secretary, CIC will discuss with Secretary, DoPT regarding the form and purpose of the workshop proposed by DoPT on Oct 14, 2009.

### Agenda Item 4: Progress on the Convention 2009.

Noted.

## Agenda Item 5: Non Plan expenditure- for information.

Noted.